GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3773 ANSWERED ON:20.03.2013 MANAGEMENT OF DDA PARKS Mishra Shri Mahabal ;Pangi Shri Jayaram

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of Delhi Development Authority (DDA) parks in Delhi, location-wise;
- (b) whether the DDA parks in Delhi including in West Delhi are in poor state;
- (c) if so, the details thereof and the reasons therefor;
- (d) the steps taken/being taken by the Government in this regard; and
- (e) the action proposed to be taken against the officials responsible for such negligence?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a): DDA has informed that there are 1546 parks under its jurisdiction. Details are as under:-

East zone: 135 nos.
West zone: 191 nos.
North zone: 344 nos.
South zone: 190 nos.
Rohini zone: 388 nos.
Dwarka zone: 298 nos.

(b)&(c): DDA has also informed that on account of redevelopment works few parks are not in proper condition. However, necessary maintenance/cleaning works are carried out by DDA in its parks whenever required.

(d)&(e): DDA has further informed that parks have been developed with facilities like Boundary wall, Rain Shelters, Children Playing Equipments, Toilets, Lighting Arrangements and Grassing etc. as per Development Plan of the respective parks.